

DIVISION BENCH
COURT - I

P-118

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/333(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS PRADYOT GHOSH
UNDER SECTION	SECTION 95(1)

Appearance (via video conference/physically)

Mr. Santosh Kr. Roy, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Muskan Saha, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present.
2. An affidavit of service has been filed in terms of order dated 4th January, 2023 with respect to the service of petition upon Corporate Debtor.
3. Post this matter on **19.03.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**